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Sh K Kar				Applicant's counsel	
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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

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Date	Office Notes	Orders of Tribunal	
28.2.89	Present	SPM & GSN	
	Mr MR Rajendran Nair for Applicant.	Mr MR Rajendran Nair, the learns	
· .		counsel for the applicants desires to	
		withdraw the main application. This is allowed. The application is dismissed	
		as withdrawn.	
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-		28.2.89 28-7	